## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 170 OF 2016**

Dated: 25<sup>th</sup> July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Biomass Power Producers Association, ... Appellant(s)

**Tamil Nadu** 

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam for R.2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>30.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk